(e) what definite steps have been taken by the authorities against the Manager of the Patmohana colliery and what action has been taken to call regular Joint Consultative Committee meetings at least once a month in all coal mines, including mohana and results thereof?

#### THE MINISTER OF STATE IN THE TC YATZINIM ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes Sir.

(b) to (e) Information is being collected and will be laid on the Table of the House.

## Functioning of J.C.C. of collieries

- 2250 DR SHANTI G. PATEL: Will the Minister of ENERGY pleased to state:
- (a) whether Government have received representations dated the 2nd and 3rd December, 1980 regarding non-functioning of Joint Consultative Committees at the Colliery level, failure to clear statutory dues like gratuity etc. to the workers and poor maintenance of filtered plans and water pipes in the coal mines under Coal India mainly in ECL;
  - (b) if so details thereof;
- (c) how many filtered plants are there in ECL and how many are properly functioning and details thereof colliery-wise;
- (d) in how many mines water pipes are defective and require to be repaired and changed and details thereof;
- (e) how many workers who have retired and found medically unfit in 1978, 1979 and 1980 have not been paid their gratuity and other legal dues colliery\_wise figures for ECL and CCL mines; and
- (f) what steps have been taken to investigate into the above allegations and remove the grievances of workers and results thereof?

THE MINISTER OF STATE IN THE ENERGY MINISTRY OF VIKRAM MAHAJAN): (a) Yes, Sir.

- (b) Some details given in the letters relate to non-functioning of the filtered water plant and of the pipelines in Parbelia colliery of ECL delay in payment of L.T.C. money, delay in payment of gratuity other dues in time.
- (c) to (f) Information is being collected and will be laid on the Table of the House.
- 2251. [Transferred to the 18th December, 1980].

### Haldia petro-chemical project

- 2252. SHRI BHUPESH GUPTA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether he had visited Haldia recently;
- (b) if so, what is the present stage of consideration of the petro-chemical project in Haldia; and
- (c) what are the reasons for delay in approving/starting the project?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No. Sir.

(b) and (c) The Detailed Project Report submitted by the West Bengal Industrial Development Corporation and the financial arrangements proposed for this project have been examined and a final decision is expected to be taken shortly.

#### Accommodation facility to AIR/ Doordarshan staf

2253 SHRI P. N. SUKUL: Will the INFORMATION Minister of BROADCASTING be pleased to state whether Government are contemplating to provide accommodation facilities to the T. V./A.I.R. staff?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUD-BEN M. JOSHI): As regards staff quarters; already exist at some of

the A.I.R. centres. A provision of Rs. 5 crores has been made in the 1950—85 Plan proposals for construction of quarters at the existing centres. For new schemes, provision has been made as part of the schemes themselves

Written Answers

2. As for Doordarshan, the Planning Commission have approved a provision of Rs. 2 crores in the Sixth Plan 1978—83 for construction quarters. It is now proposed to construct these quarters at Raipur, Gulbarga, Sambalpur, Muzaffarpur, Srinagar and Mussoorie.

> भारत को कुबैत द्वारा कच्चे तेल का सन्दर्ध

2254 ओ कत्तराज मिश्र : वेड्रोलियम, रशावत स्रोर उर्वरक ंयह बताने को क्रुग करेंगे कि :

- (क) क्या कूबैत सरकार ने भारत को पर्याप्त मात्रा में कच्चे तेल की सप्लाई करने की बात सिद्धांत रूप से स्वीकार कर ली है; यदि हा, तो क्या सप्लाई भारत पहुंच चुकी है ; ग्रौर
- (ख) यदि हां, तो इस संबंध ब्यौरा क्या है ?

# †[Supply of crude by Kuwait to India

SHRI KALRAJ MISHRA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government of Kuwait has agreed in principle to supply . substantial quantity of crude to India, if so, whether the supply has reached India; and
- (b) if so, what are the details in this regard?]

पेट्रोलियम, रसायन ग्रौर उर्वरक मंत्री (श्री पी० सी० सेठी) :(क) ग्रौर (ख)

वर्ष 1981 के लिए खनिज तेल भ्रौर पेट्रोलियम उत्पादो की सप्लाई के लिए कुवत की राष्ट्रीय तेल कम्पनी के साथ समझौतों पर हस्ताक्षर हो चुके हैं। इस सम्बन्ध मे और अधिक ब्यौरे देना अन्तर्राष्ट्रीय व्यापार व्यवहारों और राष्ट्रीय हित के विरुद्ध होगा।

† THE MINISTER  $\mathbf{OF}$ PETRO\_ LEUM, CHEMICALS AND FERTILI-ZERS (SHRI P. C. SETHI): (a) and (b) Agreements for supply of crude oil and petroleum products for 1981 have been signed with the National Oil Company of Kuwait. It would be contrary to international trade practices and also against our national interest to divulge further details.]

## Power generation in the country

HARVENDAR SINGH 2255. SHRI HANSPAL: Will the Minister ENERGY be pleased to state:

- (a) whether he has written to the State Governments to take urgent measures to step up power generation to meet the growing energy requirements; and
- (b) if so, the reaction of the States in this matter and also the progress made in this direction during the last one year?

THE MINISTER OF STATE IN THE MINISTRY  $\mathbf{OF}$ ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) From the replies received from some of the State Governments, it is seen that they have appreciated the initiative taken by the Centre in suggesting measures for improving power generation in the country. These letters were issued in July, 1980. They are part of a continuing process of inter-action between Centre and the States regarding improvement in the power generation. However, partly as a result of the action taken in this direction the energy generation in the country